

FORM G
MODIFIED SECOND INVITATION FOR EXPRESSION OF INTEREST FOR
AURO GOLD JEWELLERY PRIVATE LIMITED
ENGAGED IN MANUFACTURING, TRADING AND EXPORT OF
GOLD JEWELLERY AT MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Auro Gold Jewellery Private Limited CIN: U51398MH1993PTC074600
2.	Address of the registered office	70/70A, Laxmi Premises, Sheikh Memon Street, 1 st Floor, Zaveri Bazar, Mumbai, Maharashtra - 400002
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	There are no operating assets; however, majority of the immovable fixed assets are located in Mumbai.
5.	Installed capacity of main products/ services	There are no operating assets. Company was engaged in manufacturing, trading and export of Gold Jewellery.
6.	Quantity and value of main products/ services produced/ sold in 2022-23 (by licensee)	The Company is not operational since FY 2016-2017
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: ip.aurogold@gmail.com or avil@caavil.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: ip.aurogold@gmail.com or avil@caavil.com
10.	Last date for receipt of expression of interest	29.08.2023
11.	Date of issue of provisional list of prospective resolution applicants	30.08.2023
12.	Last date for submission of objections to provisional list	04.09.2023
13.	Process email id to submit EOI	ip.aurogold@gmail.com

Date : 14.08.2023
Place : Mumbai

Sd/-
Regards,
Avil Menezes

Resolution Professional of Auro Gold Jewellery Private Limited
(Company under CIRP vide NCLT order dated 18th November 2022)
Registration No. IBB/IPA-001/IP-P00017/2016-2017/10041
Authorization for Assignment valid till 08th December 2023

Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai - 400093

Email Id: ip.aurogold@gmail.com , avil@caavil.com


